

**MENTIONING REPORT COURT NO 03****Date : 14/03/2022**

<b>S No.</b>	<b>CASE TYPE</b>	<b>CASE NO.</b>	<b>REMARKS</b>
1	WP(S)	2195/2021	AFTER SIX WEEK
2	WP(S)	1024/2019	AFTER FOUR WEEK
3	WP(S)	4351/2021	24/03/2022
4	WP(S)	2875/2021	28/03/2022
5	WP(S)	7652/2017	NOT ALLOWED
6	WP(S)	7214/2017	NOT ALLOWED
7	WP(S)	4073/1017	NOT ALLOWED
8	WP(S)	2712/2020	NOT ALLOWED
9	WP(S)	4561/2016 WITH 2257/2017	AFTER SIX WEEK
10	WP(S)	840/2019	NOT ALLOWED
11	WP(S)	630/2022	NOT ALLOWED
12	WP(S)	4808/2021	AFTER SIX WEEK
13	WP(S)	4652/2018	AFTER SIX WEEK
14	WP(S)	4239/2018	AFTER SIX WEEK
15	WP(S)	3572/2021	AFTER SIX WEEK
16	WP(S)	1222/2019	LIST THE CASE IN THE 2ND WEEK OF APRIL 2022
17	WP(S)	5725/2017	LIST THE CASE IN THE 3RD WEEK OF APRIL 2022
18	WP(S)	886/2021	LIST THE CASE IN THE 3RD WEEK OF APRIL 2022
19	WP(S)	497/2021	21/03/2022
20	WP(S)	1082/2022	LIST THE CASE ALONG WITH WPS 915/2022
21	WP(S)	1006/2022	LIST THE CASE ALONG WITH WPS 915/2022
22	WP(S)	1024/2019	LIST THE CASE IN THE 3RD WEEK OF APRIL 2022
23	WP(S)	2626/2020	11/04/2022
24	WP(S)	4113/2020	11/04/2022
25	CONT(CASE) CVL	146/2022	25/03/2022
26	WP(S)	793/2021	22/03/2022
27	WP(S)	4476/2021	29/03/2022
28	WP(S)	2712/2020	NOT ALLOWED

**MENTIONING REPORT – COURT NO. 04****DATE : 07/03/2022**

<b>S.NO.</b>	<b>CASE TYPE</b>	<b>CASE NO.</b>	<b>REMARKS</b>
1	Cr.M.P.	789/20	NO ORDER
2	Cr.M.P.	4313/19	NO ORDER
3	Cr.A(DB)	563/20	NO ORDER
4	Cr.A(DB)	117/21	NO ORDER
5	Cr.A(DB)	219/21	NO ORDER
6	Cr.A(DB)	29/21	NO ORDER
7	Cr.A(DB)	17/21	NO ORDER
8	Cr.A(DB)	7/20	09-03-2022
9	Cr.A(DB)	194/19	09-03-2022
10	Cr.A(DB)	865/09	NO ORDER
11	Cr.A(DB)	878/14	09-03-2022
12	Cr.A(DB)	225/21	09-03-2022
13	Cr.A(DB)	626/20	09-03-2022
14	Cr.A(DB)	517/01	NO ORDER
15	Cr.A(DB)	366/20	NO ORDER
16	Cr.A(DB)	295/20	09-03-2022
17	Cr.A(DB)	124/21	09-03-2022
18	Cr.A(DB)	239/19	09-03-2022
19	Cr.A(DB)	698/14	NO ORDER
20	Cr.A(DB)	136/22	NO ORDER
21	Cr.A(DB)	246/21	09-03-2022
22	Cr.A(DB)	475/20	09-03-2022
23	Cr.A(DB)	784/15	NO ORDER
24	Cr.A(DB)	395/18	09-03-2022
25	Cr.A(DB)	184/21	NO ORDER
26	Cr.A(DB)	12/20	NO ORDER

**MENTIONING REPORT – COURT NO. 04****DATE : 08/03/2022**

<b>S.NO.</b>	<b>CASE TYPE</b>	<b>CASE NO.</b>	<b>REMARKS</b>
1	Cr.A(DB)	597/20	09-03-2022
2	Cr.A(DB)	340/20	09-03-2022
3	Cr.A(DB)	145/20	09-03-2022
4	Cr.A(DB)	59/18	09-03-2022
5	Cr.M.P.	1858/21	NO ORDER
6	Cr.M.P.	1860/21	NO ORDER
7	Cr.M.P.	4313/19	NO ORDER
8	Cr.A(DB)	266/18	NO ORDER

9	Cr.A(DB)	2219/17	NO ORDER
10	Cr.A(DB)	784/15	NO ORDER
11	Cr.A(DB)	217/21	NO ORDER
12	Cr.A(DB)	366/20	NO ORDER
13	Cr.A(DB)	517/01	NO ORDER
14	Cr.A(DB)	136/22	NO ORDER
15	Cr.A(DB)	698/14	NO ORDER
16	Cr.A(DB)	865/09	NO ORDER
17	Cr.A(DB)	459/19	NO ORDER
18	Cr.A(DB)	366/18	NO ORDER
19	Cr.A(DB)	169/21	NO ORDER
20	Cr.A(DB)	1266/18	NO ORDER
21	Cr.A(DB)	190/20	NO ORDER
22	Cr.A(DB)	17/21	NO ORDER
23	Cr.A(DB)	246/20	NO ORDER
24	Cr.A(DB)	1240/19	NO ORDER
25	Cr.A(DB)	88/22	NO ORDER
26	Cr.A(DB)	339/21	NO ORDER
27	Cr.A(DB)	234/21	NO ORDER
28	Cr.A(DB)	956/19	NO ORDER
29	Cr.A(DB)	526/18	NO ORDER
30	Cr.A(DB)	393/14	NO ORDER
31	Cr.A(DB)	128/21	NO ORDER
32	Cr.A(DB)	250/18	NO ORDER
33	Cr.A(DB)	406/21	NO ORDER
34	Cr.A(DB)	537/19	NO ORDER
35	Cr.A(DB)	34/22	NO ORDER
36	Cr.A(DB)	366/20	NO ORDER
37	Cr.A(DB)	370/20	NO ORDER
38	Cr.A(DB)	1098/18	NO ORDER
39	Cr.A(DB)	218/20	NO ORDER
40	Cr.A(DB)	300/21	NO ORDER
41	Cr.A(DB)	06/22	NO ORDER
42	Cr.A(DB)	369/21	NO ORDER
43	Cr.A(DB)	365/21	NO ORDER
44	WP(PIL)	2258/01	NO ORDER

## MENTIONING REPORT – COURT NO. 04

**DATE : 09/03/2022**

S.NO.	CASE TYPE	CASE NO.	REMARKS
1	Cr.A(DB)	1120/18	10-03-2022
2	Cr.A(DB)	17/21	10-03-2022

3	BA	2639/22	NO ORDER
4	Cr.A(DB)	425/20	NO ORDER
5	Cr.A(DB)	320/21	NO ORDER
6	Cr.A(DB)	213/20	NO ORDER
7	Cr.A(DB)	219/21	NO ORDER
8	Cr.A(DB)	394/21	NO ORDER
9	Cr.A(DB)	325/21	NO ORDER
10	Cr.A(DB)	184/21	NO ORDER
11	Cr.A(DB)	397/20	NO ORDER
12	Cr.A(DB)	1223/19	NO ORDER
13	Cr.A(DB)	183/17	NO ORDER
14	Cr.A(DB)	1210/19	NO ORDER

### MENTIONING REPORT – COURT NO. 04

**DATE : 10/03/2022**

S.NO.	CASE TYPE	CASE NO.	REMARKS
1	Cr.A(DB)	1018/19	NO ORDER
2	Cr.A(DB)	764/12	NO ORDER
3	Cr.A(DB)	582/18	NO ORDER
4	Cr.A(DB)	713/17	NO ORDER
5	Cr.A(DB)	297/21	NO ORDER
6	Cr.A(DB)	293/21	NO ORDER
7	Cr.A(DB)	452/19	NO ORDER
8	Cr.A(DB)	117/22	NO ORDER
9	Cr.A(DB)	1527/17	NO ORDER
10	Cr.A(DB)	29/21	AFTER HOLI HOLIDAYS
11	Cr.A(DB)	1040/18	NO ORDER
12	Cr.A(DB)	14/22	NO ORDER

### MENTIONING REPORT – COURT NO. 04

**DATE : 11/03/2022**

S.NO.	CASE TYPE	CASE NO.	REMARKS
1	Cr.A(DB)	489/20	NO ORDER
2	Cr.A(DB)	295/20	NO ORDER
3	Cr.A(DB)	139/20	NO ORDER
4	Cr.A(DB)	241/20	NO ORDER
5	Cr.A(DB)	533/18	NO ORDER
6	Cr.A(DB)	1166/19	NO ORDER
7	Cr.A(DB)	984/19	NO ORDER
8	Cr.A(DB)	184/19	NO ORDER

## Sheet1

9	Cr.A(DB)	366/19	NO ORDER
10	FILING NO.	6884/22	FIXED FOR 21-03-2022
11	BA	720/22	NO ORDER
12	Cr.M.P.	187/22	NO ORDER

**MENTIONING REPORT COURT NO 09**

Date : 14/03/2022

<b>SLNO</b>	<b>CASE TYPE</b>	<b>CASE NO.</b>	<b>Remarks</b>
1	Cr.M.P.	271/22	List If Defect free
2	Cr.M.P.	2884/21	List If Defect free
3	Cr.M.P.	1995/21	List If Defect free
4	Cr.M.P.	2939/21	List If Defect free
5	Cr.M.P.	2181/19	12/04/2022
6	Cr.M.P.	183/16	List along with I.A.
7	Cr.M.P.	06/17	List along with I.A.
8	Cr.M.P.	2338/18	List along with I.A.
9	Cr.M.P.	1981/21	List along with I.A.
10	Cr.M.P.	2722/20	In Usual Course
11	Cr.M.P.	2249/16	In Usual Course
12	Cr.M.P.	242/20	In Usual Course
13	Cr.M.P.	1647/18	In Usual Course
14	W.P.(Cr.)	41/22	List If Defect free
15	Cr.M.P.	2211/20	Rejected
16	W.P.(Cr.)	136/21	15/03/2022

**LIST AND COMPUTER**

FOLLOWING CASES HAVE BEEN MENTIONED BEFORE C.N.- 12 TODAY I.E. ON 12-03-2022 TILL 03:30 PM

SL. NO	CASE TYPE AND DETAILS		REMARKS	PENDING STATUS
1	WPT	1045/2022	PENDING	
2	WPT	1057/2022	PENDING	

**LIST AND COMPUTER**

FOLLOWING CASES HAVE BEEN MENTIONED BEFORE C.N.- 12 TODAY I.E. ON 14-03-2022 TILL 03:30 PM

SL. NO	CASE TYPE AND DETAILS		REMARKS	PENDING STATUS
1	CONT.CVL	313/2018	Allowed for 25-03-2022	
2	WPS	1002/2019	Allowed for 22-03-2022	
3	WPT	1045/2022	PENDING	Allowed for 21-03-2022
4	WPT	1057/2022	PENDING	Allowed for 21-03-2022
5	WPT	1114/2022	Allowed for 22-03-2022	
6	WPT	4899/2021	PENDING	
7	WPT	3831/2021	PENDING	
8	LPA	263/2021	File is under submission for assignment	



**MENTIONING REPORT COURT NO 13****Date : 14/03/2022**

S.NO	CASE TYPE	CASE NO.	Remarks
1	FILING NO.	1677/22	15-03-2022
2	WPC	1086/22	23-03-2022
3	WPC	56/22	07-04-2022
4	WPC	3705/20	11-04-2022
5	WPC	5178/21	AFTER 04 WEEKS
6	WPC	4094/21	AFTER 04 WEEKS
7	WPC	3852/18	USUAL COURSE
8	WPC	2907/21	USUAL COURSE
9	WPC	6000/18	USUAL COURSE
10	WPS	6955/19	NOT RELATED TO THIS COURT AS PER PRESENT ROSTER, BEING WPS
11	CMP	61/22	25-03-2022
12	CMP	23/22	25-03-2022
13	CMP	24/22	25-03-2022
14	CMP	133/21	AFTER 04 WEEKS
15	WPC	4427/21	AFTER 04 WEEKS
16	WPC	15/22	AFTER 04 WEEKS
17	WPC	4266/21	AFTER 04 WEEKS
18	WPC	435/20	NOT CONSIDERED AS STATEMENT REGARDING INFORMATION TO OTHERSIDE HAS NOT BEEN GIVEN